

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.02.2022

**ORDER NO. 28 of 2022**

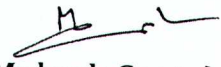
Hon'ble President may be pleased to partially modify the roster order no. 175 of 2021 for **CESTAT, Hyderabad** from **28.02.2022** to **11.03.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.02.2022 to 11.03.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT Kolkata and Hyderabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar